

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
STARRED QUESTION No.218
TO BE ANSWERED ON 03.12.2019

Development of Wasteland

*218. SHRI GAJANAN KIRTIKAR:

SHRI PRATAPRAO JADHAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has implemented any schemes/programmes for development of wasteland in the country and if so, the details thereof including the major activities carried out under these schemes;

(b) the funds/assistance provided to the States under these schemes/programmes during each of the last three years and the current year, State/UT-wise;

(c) whether the Department of Land Resources in collaboration with the National Remote Sensing Centre (NRSC) has recently released the 'Wasteland Atlas- 2019' with robust geospatial information and if so, the details including the aims and objectives thereof;

(d) whether the Government is rolling back the wasteland for productive use through various land development programmes/schemes and if so, the details thereof; and

(e) whether the Government has also instructed the States to use Wasteland Atlas- 2019 to maintain data of wasteland in their respective States, if so, the details thereof and the response of the States in this regard?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 218
for answer on 03.12.2019

- (a) Yes Sir, the Government has implemented a scheme called Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) for development of rainfed areas and culturable wastelands in the country since 2015-16. Before this, the scheme was known as Integrated Watershed Management Programme (IWMP) which was in operation from 2009-10 to 2014-15. The major activities carried out under the scheme are ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons, etc.
- (b) Status of funds / assistance provided to the States under this scheme during each of last three years and the current year, State / UT-wise is at **Annexure**.
- (c) Yes Sir, the Department of Land Resources in collaboration with the National Remote Sensing Centre (NRSC) has recently released the 'Wasteland Atlas- 2019' with robust geospatial information. The Atlas aims at articulation of the spatial change of different wastelands categories that happened between 2008-09 and 2015-16 for the country at 1:50,000 scale. The objective set forth for this Atlas are (i) update wastelands maps of 2008-09 with 2015-16 Resourcesat-2 data and generate wastelands map of 2015-16, (ii) identify and depict areas with major wastelands change between 2008-09 and 2015-16, (iii) creation of wastelands geospatial database and disseminating through Bhuvan geo-portal and (iv) preparation of wastelands category-wise spatial change statistics and summation in the form of atlas.
- (d) Yes Sir, the Government is continuously making efforts to roll back the wasteland for productive use through this scheme. As per the information received from the States under the scheme, between 2014-15 to 2019-20 (upto Sept. 2019), about 6.08 lakh water harvesting structures were created / rejuvenated, an additional area of about 13.47 lakh ha has been brought under protective irrigation and about 27.25 lakh farmers have been benefitted during the said period.

(e) The Government has already hosted the Atlas on the Department's website besides sharing the soft link to the State Level Nodal Agencies (SLNAs) for their reference. Copies of Atlas have also been provided to the States. Relevant Ministries / Departments of Government of India have also been supplied with copies of Atlas for their references. While planning the development of rainfed areas and culturable wastelands, the State Governments may use the Atlas.

Annexure

Annexure referred to in reply to parts (b) of Lok Sabha Starred Question No. 218 for answer on 03.12.2019

State-wise status of funds / assistance provided to the States under WDC-PMKSY during each of last three years and the current years,

(Amount in Rs. crore)

Sr. No	State	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	120.96	123.35	139.15	70.05
2	Arunachal Pradesh	23.12	9.62	19.17	0.00
3	Assam	0.00	65.09	66.55	38.67
4	Bihar	28.26	19.21	46.77	
5	Chhattisgarh	34.96	33.45	57.03	22.47
6	Gujarat	115.04	87.51	151.84	
7	Haryana	12.82	10.94	10.00	3.24
8	Himachal Pradesh	35.40	26.83	24.04	
9	Jammu & Kashmir*	25.59	43.66	71.87	
10	Jharkhand	17.68	0.00	28.83	
11	Karnataka	145.72	175.69	101.07	21.76
12	Kerala	16.62	17.83	13.06	19.39
13	Madhya Pradesh	129.44	134.84	162.41	87.62
14	Maharashtra	186.95	279.21	163.33	
15	Manipur	11.29	13.84	14.14	
16	Meghalaya	11.56	8.95	6.69	
17	Mizoram	16.06	22.35	23.14	
18	Nagaland	60.84	32.08	38.51	39.85
19	Odisha	91.99	94.48	102.17	
20	Punjab	0.00	7.96	0.00	
21	Rajasthan	199.35	243.59	299.00	119.43
22	Sikkim	0.00	1.40	0.00	
23	Tamil Nadu	62.36	82.75	90.59	
24	Telangana	0.00	51.14	81.93	
25	Tripura	27.12	16.66	15.89	10.75
26	Uttarakhand	16.15	9.97	6.98	
27	Uttar Pradesh	58.38	63.93	0.00	
28	West Bengal	24.06	15.48	46.39	18.93
	Total	1471.72	1691.81	1780.55	452.16

Note: There is no sanctioned project in Goa.

* Erstwhile Jammu & Kashmir